NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.1115 /(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Standard Metal Industries.

V/s.

Jayshree ELEctromech Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

23 Sou Tiwan

Advocate

ORDER C.P. No. 1115/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- For want of time adjourned to 20.11.2017.

SD/-

SD/-

Bhaskara Pantula Mohan Member (Judicial) 16.10.2017

M.K. Shrawat Member (Judicial)